

West Bengal Non-Formal Education Centres Teachers' Association

Vs

State of West Bengal and Others

Civil Appeal No. 4194 of 1994

(Kuldip Singh, S. Saghir Ahmed JJ)

19.07.1996

ORDER

We have by a separate judgment pronounced today in CA No. 4195 of 1994, set aside the Division Bench judgment of the Calcutta High Court in State of W.B. v. Monirujjaman Mullick [97 CWN 1075]. This appeal has been filed by the Non-formal Education Teachers' Association against the Monirujjaman case. This appeal has become infructuous and as such is dismissed.